

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 13th October, 2023

No.HC.V-29/2021/ 850 / Estt. ## The following Judicial Assistants are promoted and appointed, temporarily and until further orders, on merit-cum-seniority basis as **Senior Judicial Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/- (PB-3) with Grade Pay of Rs. 9400/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Panchanan Das, SJA, retired on superannuation; Sri Chabin Chandra Kalita, SJA, promoted as Administrative Officer(Judicial); appointment of Sri Damien L. Lushai, SJA, Sri Harekrishna Choudhury, SJA, Smt Hemlata Rahang, SJA, Sri Sudip Das, SJA, Sri Utpal Buragohain, SJA-cum-Cashier, Sri Manajit Das, SJA and Sri Kulajit Pathak, SJA as Court Master(s); subject to the condition that upon reversion of any of the said Court Masters to the post of Senior Judicial Assistant, the concerned promotee will be reverted to his original post of Judicial Assistant.

Sl. No.	Name of the Judicial Assistant
1.	Sri Rahul Dutta
2.	Sri Himpal Kalita
3.	Sri Srinivas Pabitra Thakur
4.	Sri Harshavardhan Dhruva
5.	Sri Diliyan Koushik Sharma
6.	Smt Sunima Sharma
7.	Sri Manabendra Narayan Deka
8.	Smt. Ipshita Dutta
9.	Smt. Madhurima Dey

By order,
Sri Purna Prasad Upadhaya
REGISTRAR (ESTABLISHMENT)

Memo No. HC.V-29/2021/ 850-A / Estt.# Dtd. 13.10.2023

Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia).
6. The Sr. Information Technology Consultant, Gauhati High Court, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
9. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.

21. The AOJ _____, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. Persons concerned.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .

Ch
13/10/2023

REGISTRAR (ESTABLISHMENT)